

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4895/2025

[Arising out of impugned final judgment and order dated 10-02-2025 in CRLA No. 3720/2009 passed by the High Court of Judicature at Allahabad]

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 68201/2025 - EXEMPTION FROM FILING O.T.

Date : 04-02-2026 This matter was called for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :Mr. S. Nagamuthu, Sr. Adv.
Mr. Raja Choudhary, Adv.
Mr. Shreyash Kaushal, Adv.
Ms. Anushika Mishra, Adv.
Mr. Rajesh Singh Chauhan, AOR

For Respondent(s) :Mr. Lohit Ganguly, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Dr. Vijendra Singh, AOR
Ms. Arushi Singh, Adv.
Mr. Aniket Tiwari, Adv.

O R D E R

As prayed for on behalf of the learned counsel for the petitioner, list on 21.04.2026.

(SACHIN KUMAR SRIVASTAVA)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR